GOVERNMENT OF INDIA LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO:2268
ANSWERED ON:11.03.2013
BONDED LABOUR
Baske Shri Pulin Bihar;Gandhi Smt. Maneka Sanjay;Gowda Shri D.B. Chandre;Jeyadural Shri S. R.;Noor Mausam

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has conducted any survey for identification of bonded labour in the country;
- (b)if so, the details thereof, State-wise and year-wise during the last three years and the current year;
- (c)the number of cases registered in this regard along with the action initiated against those engaged in bonded labour during the said period;
- (d)whether the Government has implemented any schemes for their rehabilitation;
- (e)if so, details of the scheme and the funds allocated therefor during the said period along with the outlay finalised for the current Five Year Plan period; and
- (f)the steps taken by the Government for the speedy identification, rehabilitation and eradication of bonded labour in the country?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH)

(a) to (f): A statement is annexed.